

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.03.2019

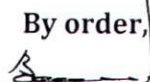
ORDER NO. 66 of 2019

Hon'ble President is pleased to modify the sitting notified vide roster order no. 107 of 2018 for CESTAT, Chennai **from 02/05/2019 onwards until further orders** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Sh. Dilip Gupta, President and Hon'ble Ms. Sulekha Beevi, Member (Judicial) and Hon'ble Sh. P. V. Subba Rao, Member (Technical)	From 23/05/2019 to 24/05/2019	Larger Bench matters.
Hon'ble Ms. Sulekha Beevi, Member (Judicial) and Hon'ble Sh. P. V. Subba Rao, Member (Technical)	From 20/05/2019 to 24/05/2019 (on 23.5.2019 and 24.05.2019 after larger bench matters are over)	Customs, Excise and Service Tax Division Bench matters.
Hon'ble Ms. Sulekha Beevi, Member (Judicial)	From 02/05/2019 onwards (except 20/05/2019 to 24/05/2019).	Single Member Matters.
Hon'ble Sh. P. Dinesha, Member (J)	From 02/05/2019 onwards	Single Member Matters.

Note:

1. There will be no adjournment of Larger Bench matters under any circumstance.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" or "Court Proceedings".

By order,

(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Registrar